

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 40 of 2003

Jabalpur, this the 19th day of February, 2003.

Hon'ble Mrs. Meera Chhibber, Member (J)

S.R.Namdeo S/o Khushiram Namdeo,
retired Fitter, Ticket No.3677,
W/S Section, Gun Carriage Factory,
Jabalpur, Resident of H.No.649,
Sangam Colony, Jabalpur.

-APPLICANT

(By Advocate- Mr. Mukesh Mishra)

Versus

1. Union of India, through
Secretary, Ministry of Defence,
New Delhi.
2. General Manager,
Gun Carriage Factory, Jabalpur.
3. The Dy. General Manager
(Administration), Gun Carriage
Factory, Jabalpur.

-RESPONDENTS

O R D E R (ORAL)

The learned counsel of the applicant states that the applicant wishes to withdraw this O.A., as he would like to take a chance before the Department by giving another representation. It is seen that the respondents had already decided his earlier representation, ^{by} ~~while~~ passing a detailed order, pursuant to the directions given by the Tribunal in OA No.822/2002. However, since the applicant wishes to take another chance with the respondents, the prayer of the applicant to withdraw this O.A. is allowed. Accordingly, this O.A. is dismissed as not pressed.


(Meera Chhibber)
Member (J)

पूलांकन सं औ/वा
पतिलिपि अलो लिटर

(1) सरिन. नज्ज व्यायालय अर एवं
(2) नामांकन एवं विवरण
(3) नामांकन एवं विवरण
(4) नामांकन एवं विवरण

संस्कार द्वारा

Mr. M. M. D. 700
Signature 21-2-03

Deb

Signature 21-2-03

Received
21-2-03

On